

ont>

**12.56 hrs.**

**CENTRAL SALES TAX (AMENDMENT) BILL\*** Title : **Introduction of the** Central Sales Tax (Amendment) Bill, 2003.

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND  
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR):  
Sir, on behalf of my senior colleague, Shri Jaswant Singh, I beg to move for leave to introduce a Bill further to  
amend the Central Sales Tax Act, 1956.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Central Sales Tax Act, 1956."

*The motion was adopted.*

SHRI SANTOSH KUMAR GANGWAR: I introduce\*\* the Bill.

---

\* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 22.12.2003

\*\* Introduced with the Recommendation of the President